

**GOVERNMENT OF INDIA
HOUSING AND URBAN POVERTY ALLEVIATION
LOK SABHA**

UNSTARRED QUESTION NO:147

ANSWERED ON:22.11.2011

FUNDS UNDER IHSDP

Choudhary Shri Harish;Sampath Shri Anirudhan;Singh Shri Ijyaraj ;Sinh Dr. Sanjay

Will the Minister of HOUSING AND URBAN POVERTY ALLEVIATION be pleased to state:

- (a) whether the Union Government has sanctioned and released funds to various States under the Integrated Housing and Slum Development Programme during each of the last three years;
- (b) if so, the details thereof, State-wise and UT-wise alongwith the works undertaken under the said programme, city/town-wise; and
- (c) the success achieved by the Government as a result thereof, city/town-wise?

Answer

THE MINISTER OF HOUSING AND URBAN POVERTY ALLEVIATION (KUMARI SELJA)

- (a) and (b): State/Union Territory-wise details of funds sanctioned and released and the no. of dwelling units (DUs) sanctioned under the Integrated Housing and Slum Development Programme (IHSDP) during each of the last 3 years are at annexure-I.
- (c): City/town wise details of success achieved through completion of DUs under IHSDP are at Annexure-II.